NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH**

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble M	Iember (T) I	Dr. Ashok	Kumar	Mishra

	T.P No.	Purpose	Section	Name of the Parties
-	IA22/17in CP09/16	Hearing	241	M.V.PrakashGurbaxani VsM/s SBF Health Care Pvt.Ltd & 2 Ors.

SL.NO. NAME (IN CAPITAL).

DESIGNATION

PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

(Petitioner_

Respondent)

ARVIND

9535 677988

BHARAHUA BHAT

ADVOCATE FOR PETITIONER

8762176525

Counsel for petitioner is present. Counsel for Respondents is also present.

At their request, posted to 24.04.2017. Rejoinder if any, in the meantime.

MEMBER (J)

MEMBER (T)